

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3649
ANSWERED ON:24.08.2011
APPROVAL TO FTOS WITHOUT HANGER FACILITY
Banerjee Shri Ambica

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Directorate General of Civil Aviation can grant approval to impart flying training by companies without hanger facility;
- (b) if so, the details thereof; and
- (c) the names of the companies who have been granted flying training organisation approval without hanger facility so far?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a) and (b):- As per the Civil Aviation Requirements Section 7 - Flight Crew Standards, Training & Licensing Series D, Part I, the flying training institutes should have adequate hangar space or suitable arrangements for accommodating the aircraft for maintenance.
- (c):- None of the Aviation Academy is operating without hangar facility.